

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:547

ANSWERED ON:06.05.2013

EMPLOYEES UNDER NCLP

Acharia Shri Basudeb;Yaskhi Shri Madhu Goud

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the aims and objectives of the National Child Labour Project (NCLP) Scheme have been achieved and if so, the details thereof and if not, the reasons therefor;
- (b) whether the scheme is being implemented in all the districts in the country and if so, the details thereof, State-wise and if not, the reasons therefor;
- (c) the number of employees engaged in the schools set up under NCLP, State-wise;
- (d) whether the employees working in such schools are not being paid the same salaries as the other employees doing the same jobs in regular schools; and
- (e) if so, the details thereof and the measures taken by the Government in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 547 FOR ANSWER ON 6.5.2013 BY SHRI BASUDEB ACHARIA & OTHER HON'BLE MP REGARDING EMPLOYEES UNDER NCLP.

(a) & (b) The Government is implementing the National Child Labour Project (NCLP) Scheme since 1988 for rehabilitation of child labour. The Scheme is being implemented in districts which have high concentration of children working in the hazardous occupations. At present the scheme is operational in 266 Districts of 20 States in the country. The State-wise details of the NCLP districts in operation are at Annexure-I. The objective of NCLP Scheme is to rehabilitate children withdrawn from hazardous occupations and processes in the age group of 9-14 years with the target of mainstreaming them to the formal education system. At the special schools the children rescued from hazardous processes/occupations are provided with bridge education, vocational training, nutrition, stipend, health care etc. for a maximum period of three years before being mainstreamed into formal educational system. More than 9 lakh children have been mainstreamed to the formal education system under this scheme since its inception. The number of child labourers mainstreamed through National Child Labour Project scheme during the last three years, State-wise are given at Annexure-II.

(c) At present approximately 33620 teaching volunteers/ other staff are engaged for running the Project Societies and Special Schools in 266 districts of the country. The number of volunteers engaged State-wise is at Annexure-III.

(d) & (e) The National Child Labour Project is a time bound scheme for a specific time frame with the objective of rehabilitation of child labour in that cluster. Hence there are no permanent posts of teachers. Instead it is run by part time teaching volunteers for a particular period. The teaching volunteers for the special schools and other staff of the Project Society are being engaged with the clear understanding/agreement that they will be paid on a consolidated amount of honorarium for their services which are more or less voluntary in nature and in no case be considered permanent. No regular scale of pay is prescribed and there is no centralized system of recruitment of teaching volunteers at the district headquarters level. The volunteers are being engaged from the local community/village to be selected and engaged by the implementing Agencies/NGOs. The main criteria for their selection is their commitment to the cause of community service. Hence, they cannot be compared with regular employees.